

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.25 of 2013 and IA No. 41 of 2013

Dated: 14th November, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

Gujarat State Petronet Ltd. Appellant (s)
Versus
Petroleum & Natural Gas Regulatory Board ... Respondent (s)

Counsel for the Appellant (s): Mr. M.G. Ramachandran, Adv.
Mr. Piyush Joshi, Adv.
Ms. Nimisha Dutta, Adv.
Ms. Sumiti Yadava, Adv.

Counsel for the Respondent(s): Mr. Sourabh Aggarwal, Adv.
Mr. Ashish Tiwari, Adv.

ORDER

We have heard Mr. M.G. Ramachandran, Learned Counsel appearing for the Appellant. The Learned Counsel for the Respondent (PNGRB) will make reply submissions on 22.11.2013.

Post the matter for Reply Submissions on 22.11.2013.

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

pr/rt